

Annexure - 8

Name of the corporate debtor: Asten Properties and Developers Private Limited; Date of commencement of Liquidation: 01st August 2025; List of creditors as on: 30th September 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Details of Claimant	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Details of claim received	Details of claim admitted	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Baburajan B K	26/06/24	52,625	35,000	Professional Fee	-	-	No	0.004	-	-	-	17,625	-		Claim Submitted and admitted during CIRP period. Tax Deducted Rs.17,625/- shall be the liability of the CD towards Income Tax Department. Hence not admitted.
2	Modern Electromechs	09/07/24	10,62,141	10,62,141	Works Contract	-	-	No	0.117	-	-	-	-	-		Claim Submitted and admitted during CIRP period. Acceptable for Collation, On approval of the CoC and Hon'ble NCLT the claim shall be final
Total			11,14,766	10,97,141					0.121				17,625			